

Case :- CRIMINAL WRIT-PUBLIC INTEREST LITIGATION No. - 30 of 2020

Petitioner :- In Re Suo Moto Cognizance Of The Police Atrocities Over An Advocate

Respondent :- State of U.P.

Counsel for Petitioner :- Suo Moto

Hon'ble Govind Mathur,Chief Justice

Hon'ble Saumitra Dayal Singh,J.

Heard Sri Sikander B. Kochar and Sri Ashutosh Dwivedi, learned counsel for Bar Council of Uttar Pradesh, Sri M.C. Chaturvedi, learned Additional Advocate General assisted by Sri Jai Narain, Additional Government Advocate, Sri S.A. Murtaza, Additional Government Advocate and Sri Prashant Kumar, Additional Government Advocate for the State-respondents.

The apex statutory body of the Advocates of the State of Uttar Pradesh "The Bar Council of Uttar Pradesh" has addressed a letter to the Chief Justice of this Court with a request to take appropriate action in relation to an incident said to have taken place at Etah on 21st December, 2020.

As per the averments contained in the letter, Sri Rajendra Sharma, a practicing Advocate at Etah was beaten and manhandled by the police and his relatives too were harassed and humiliated. A letter has also been received by the Secretariat of the Chief Justice from the High Court Bar Association relating to same issue. Certain other Advocates have also agitated the cause through e-mail.

Having considered the facts stated in the letters referred above, we deem it appropriate to have a complete report of the incident through Chief Judicial Magistrate, Etah. The Chief Judicial Magistrate, Etah is directed to make a necessary inquiry by availing all relevant facts including audio visual electronic documents and submit to this Court on or before next date of listing. The District Magistrate, Etah as well as Senior Superintendent of Police, Etah are directed to co-operate the Chief Judicial Magistrate, Etah and they shall supply all relevant facts and documents as desired by the Chief Judicial Magistrate, Etah to furnish report of the incident to this Court.

Let this writ petition be listed on 8th January, 2021.

Order Date :- 29.12.2020

Bhaskar

(Saumitra Dayal Singh, J.)

(Govind Mathur, C.J.)